

other infrastructure for opening the Vidyalaya, and availability of resources.

Reservation for SC/ST Students in Hostels Under Delhi University

1529. SHRI PETER G. MARBANIANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of seats reserved in different hostels, hostel-wise under Delhi University for the students of Scheduled Castes, Scheduled Tribes and other backward classes for the year 1989-90, 1990-91 and 1991-92 for the post-graduate and under graduate students; and

(b) the total number of hostel seats allotted to the students of Scheduled Castes and Scheduled Tribes and other backward classes during the above period in the hostels, hostel-wise under Delhi University for the

post-graduate and under-graduate students?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to the information furnished by the University of Delhi, the University provides hostel accommodation to post-graduate and research students in six hostels with a capacity of 938 seats. 15% of vacant seats in these hostels are reserved for Scheduled Caste students and 7.5% for scheduled tribe students. There is no reservation in hostels for backward classes.

Under-graduate students are provided hostel accommodation in hostels managed by different Colleges.

(b) The number of hostel seats allotted to SC/ST students in post-graduate hostels managed by the University during 1989-90 and 1990-91 is as follows:—

<i>Name of Hostel</i>	1989-90		1990-91	
	SC	ST	SC	ST
Gwyer Hall	5	5	5	8
Jubilee Hall	6	7	5	2
P.G. Men's Hostel	9	6	9	7
P.G. Women's Hostel	10	52	13	53
International Students House	5	3	4	3
Mansarower Hostel	7	10	10	9

As admissions are in progress, it is not possible to indicate precisely the number of hostel seats allotted to SC/ST students in 1991-92.

Opening of Navodaya Vidyalaya and Kendriya Vidyalayas in Anantpur

District

1530. SHRI GANGADHARA SANIPALLI: Will the Minister of

HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to open Navodaya Vidyalaya and Kendriya Vidyalayas in Anantpur and Anantpur District of Andhra Pradesh during 1991-92; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Scheme of Navodaya Vidyalayas envisages establishment of one Navodaya Vidyalaya in each District. A Navodaya Vidyalaya is already functioning in Anantpur District of Andhra Pradesh. The Railway Board have made a proposal for a Kendriya Vidyalaya at Gooty, District Anantpur; however no decision has been taken to open new Kendriya Vidyalayas during 1991-92.

Export of Homoeopathic Medicines

1531. **DR. KRUPASINDHU BHOI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the extent to which the indigenous industry is self-sufficient and capable in manufacture homoeopathic medicines such as mother-tincture, dilutions, bio-chemic tablets etc.;

(b) whether the country is exporting any of the above products;

(c) if so, the justification of export of homoeopathic medicines in view of the growing nature of indigenous industry; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) to (d) No modern industry can really be self-sufficient in the present day world economy, which itself is changing very fast and the trend increasingly is towards integration of national economies with the global economy and inter-dependence of industry cutting across national frontiers.

The homoeopathic industry in the country imports and also exports different items, as there is no ban on their imports or exports under the current policy.

AIDS Free Blood Products

1532. **SHRI AMAL DATTA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have since taken measures to ensure that blood products are AIDS free;

(b) if so, the details thereof;

(c) whether the Government has set up an effective monitoring machinery to ensure effective implementation of such measures; and

(d) if so, to what extent the AIDS free blood products would be available?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) Yes.

(b) to (d) Drugs and Cosmetic Rules have been amended vide GSR No. 691(E) dated 11/7/89 making it mandatory for the manufacturers to get a sample of every blood unit tested for being free from HIV-antibodies. Only blood which is safe is to be used for manufacture of blood products. The date of performing of such tests shall be recorded on the label of the container also.

[Translation]

Designations of Reader and Professor in Colleges

1533. **DR. LAL BAHADUR RAWAL:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in view of the recommendations made by University Grants Commission in 1986 it has been decided not to give the designation of Reader and Professor to the Senior Lecturers of Colleges;

(b) whether Government propose to reconsider the decision and designate the senior Lecturers of the Colleges as Reader and Professor; and